

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**1054/252/ND/2018**

**IN THE MATTER OF:**  
**M/s Income Tax-6**

**...PETITIONER**

**Vs.**

**M/s MSC Impex Pvt. Ltd. & Anr.**

**...RESPONDENT**

**Section**  
**Under Section 252**

**Order delivered on 15.11.2019**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**  
**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor**

**:Ms. Vibhooti Malhotra, Sr. St.  
Counsel and Mr. Ajirky Tiwari,  
Advocates**

**For the Respondent/ Corporate-debtor :**

**For the ROC**

**:Ms. Sweety Khattar Kumar,  
AROC**

**ORDER**

Learned counsel for the petitioner is present and seeks time to file affidavit of service. Learned AROC is present. List the matter to 18.12.2019.

S-d

**(V.K. Subburaj)**  
**Member (T)**

S-d

**(Abni Ranjan Kumar Sinha)**  
**Member (J)**

(Varender)